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<b>1983-84</b>		
1. M/s. Shivalick Drug, Hardwar	55999 } 30717 }	56.33 30.99
2. M/s. Nester Pharmaceu- ticals Pvt. Ltd., Faridabad	34041	33.99
3. M/s. Arora Pharmaceu- ticals (P) Ltd., New Delhi	4001 <hr/> 124758 <hr/>	3.99 <hr/> 124.98 <hr/>
<b>1984-85</b>		
1. M/s. Shivalick Drug, Hardwar	33918	43.41
2. M/s. Nester Pharmaceuticals (Pvt.) Ltd. Faridabad	58378	74.72
3. M/s. Arora Pharmaceuticals (Pvt.) Ltd. New Delhi.	15662 <hr/> 107958 <hr/>	20.05 <hr/> 138.18 <hr/>

**Grant of Industrial Licences**

1396. SHRI B.B. RAMAIAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is fact that while sanctioning industrial licences for drugs, Government have been continuously approving the in-built excess capacities;

(b) if so, the details of industrial licences that have been granted and have been given excess capacity regularisation with/without fresh investment during the last three years;

(c) the details of these units, the products produced by them, the original sanctioned capacities and excess capacities regularised, and reason for regularisation of excess capacity in the absence of complete production date of small scale units; and

(d) the reaction of Government in the matter ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND**

**PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) :** (a) No, Sir. Industrial Licences are issued based on the provisions of the 1978 Drug Policy/Licencing Policy.

(b) to (d). Do not arise.

**Closure of coal mines**

1397. SHRI CHINTAMANI JENA : Will the Minister of ENERGY be pleased to state :

(a) whether certain coal mines are likely to be closed down as these mines have been rendered uneconomical;

(b) if so, the details thereof; and

(c) the steps being taken to rehabilitate the workers working in those mines ?

**THE MINISTER OF ENERGY (SHRI VASANT SATHE) :** (a) No, Sir.

(b) and (c). Question does not arise.